

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SIDDHARTH TUBES LIMITED

RELEVANT PARTICULARS		
1.	NAME OF THE CORPORATE DEBTOR	Siddharth Tubes Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	02nd April 1986
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC Gwalior
4.	CORPORATE IDENTITY NO./LIMITED LIABILITY IDENTIFICATION NO. OF CORPORATE DEBTOR	L27105MP1986PLC003351
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Taraganj Industrial Estate A.B. Road Sarangpur, Madhya Pradesh-465697
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	June 24, 2020 (Date of Liquidation order)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	June 24, 2020 (Soft copy of order received on June 26, 2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Rajesh Jhunjunwala, IBBI/IPA-001/IP-P00647/2017-2018/11102
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada, Mumbai City, Maharashtra – 400049. e-mail: jhunjunwala.rajesh@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada, Mumbai City, Maharashtra – 400049. Email: Liquidation.STL@Outlook.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	July 25, 2020

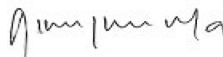
Notice is hereby given that the Hon'ble National Company Law Tribunal, Indore has ordered the commencement of liquidation of **M/S. Siddharth Tubes Limited** on 24th June 2020.

The stakeholders of **Siddharth Tubes Limited** are hereby called upon to submit a proof of their claims, on or before **25th July, 2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Date and Place:


Rajesh Jhunjunwala
Mumbai, 26/06/2020